

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2632 OF 2005

U.P.STATE INDUSATRIAL DEV. CORPN. & ANR

Appellant (s)

VERSUS

INGERSOLL RAND WADCO TOOLS LTD.

Respondent(s)

(With prayer for interim relief and office report)

WITH

Civil Appeal NO. 2731 of 2005

(With office report)

Civil Appeal NO. 1310 of 2006

SLP(C) NO. 16404 of 2006

(With office report)

SLP(C) NO. 5838 of 2008

(With office report)

Date: 16/04/2009 These matters were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s) Mr. Ramesh P. Bhatt, Sr. Adv.
Mr. Rakesh Uttamchandra Upadhyay, Adv.Mr. Pramod Swarup, Adv.
Mr. Ameet Singh, Adv.
Ms. Pareena Swarup, Adv.
Mr. Ravindra Kumar Verma, Adv.

Mr. P.N. Gupta, Adv.

For Respondent(s) Mr. Ajay Kr. Misra, Sr. Adv.
Mr. Vikram, Adv.
Mr. Himanshu Munshi, Adv.Mr. Ratnakar Dash, Sr. Adv.
Mr. Fuzail Khan, Adv.
Mr. Anuvrat Sharma, Adv.

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Mr. Arun Kathpalia, Adv.
Mr. D. Bharat Kumar, Adv.
Ms. M. Indrani, Adv.
Mr. Pradeep Kumar Bakshi, Adv.

Mr. K.V. Mohan, Adv.

Mr. Aftab Ali Khan, Adv.

UPON hearing counsel the Court made the following
ORDER

Heard in part.

List the matters on Tuesday, 21st April, 2009.

(A.S. BISHT)
MASTER

(SHASHI BALA VIJ) COURT
COURT MASTER